

CENTRAL ELECTRICITY REGULATORY COMMISSION
World Trade Centre, 6th, 7th and 8th floor, Tower -B, Nauroji Nagar,
New Delhi-110029 Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. L-1/257/2020/CERC

Date: 06 Aug, 2025

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Power Market) (First Amendment) Regulations, 2025, and Draft Guidelines for the Virtual Power Purchase Agreements- reg.

The Commission has issued the Draft Central Electricity Regulatory Commission (Power Market) (First Amendment) Regulations, 2025, and Draft Guidelines for the Virtual Power Purchase Agreements. The Draft amendment and Draft Guidelines were uploaded on the website of the Commission, i.e., www.cercind.gov.in on 17.06.2025 and 22.05.2025, respectively for inviting views and suggestions of stakeholders.

2. It has been decided to hold a public hearing on the above subjects on August 18, 2025, **through virtual mode**, as per the details given below: -

Sr. No.	Date	Subject	Timing	Invitees
1.	18.08.2025	Draft Central Electricity Regulatory Commission (Power Market) (First Amendment) Regulations, 2025	11.00 AM	Representatives of Central/ State Governments / Load Despatch Centers / State Utilities / CPSUs / CTUs/ STUs/ Transmission Licensees / Trading Licensees /Power Exchanges / Individual Experts / NGOs / IPPs / Financial Institutions /Consultancy Firms / any other organizations
2.	18.08.2025	Draft Guidelines for Virtual Power Purchase Agreements	12.00 PM	

3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to participate in the hearing on 18.08.2025 (Monday) from 1030 Hrs onward or depute a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be registered on the SAUDAMINI Portal after clicking Public Hearing Registration Hyperlink on its Homepage and be communicated to the undersigned by

dated 14.08.2025. Microsoft teams link of the Public Hearing will be communicated to the registered participants subsequently. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to duration of 5-8 minutes and be covered in not more than 5 to 6 slides. The advance copy of presentation may be emailed to ecourtastt101@cercind.gov.in and sushantsharma.ro@govcontractor.in by dated 14.08.2025. A line in confirmation about the participation in the hearing would be highly appreciated.



(Harpreet Singh Pruthi)
Secretary